GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:2148
ANSWERED ON:08.03.2000
GRADING OF NGOS
ANNA SAHEB M.K. PATIL;TUFANI SAROJ

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government propose to do grading of Non-GovernmentalOrganisations on the basis of their financial performance and the qualitative impact of their work;
- (b) if so, the details thereof;
- (c) the details of the Non-Governmental Orgainisations blacklisted during the last three years due to financial misappropriation;
- (d) whether the Government have stopped grant to such NGOs including that of 'Indian Council of Education';
- (e) if not, the reasons therefor;
- (f) the action likely to be taken against those organisation found defaulters; and (g) the steps taken to recover the funds misappropriated?

Answer

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT SMT. MANEKA GANDHI

- (a) No, Sir.
- (b) Does not arise.
- (c) List enclosed at ANNEXURE.
- (d) On receipt of a complaint against the Honorary Director, Indian Council ofEducation, New Delhi, Govt. of Delhi was requested to conduct an enquiry into the affairs of the organisation. The grounds of complaint were not established on enquiry. It has, therefore, been decided not to discontinue grant-in-aid to organisation.
- (e) Does not arise.
- (f)&(g)The grants to these organizations have been stopped and the State Governmentshave been advised to initiate action for recovery of funds and seize the assets created by them out of the Government funds.

ANNEXURE

STATEMENT IN REPLY TO LOK SABHA UNSTARRED QUESTION NO.2148 DATED 08.03.2000

- S. No. NAME OF THE NGO
- 1. Anjuman Madrasa Islamia Jalaun, U.P.
- 2. Indian Institute of Rural Reconstruction & Social Change, Jehanabad, Bihar
- 3. Gramin Vikas Sansthan, Bihar